## GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:61 ANSWERED ON:24.02.2015 MEASURES TO CHECK CLIMATE CHANGE Maragatham Smt. K.

## Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the National Green Tribunal has sought response from the Centre, States and Union Territories about the measures adopted to check climate change and the implementation of the National Action Plan on Climate Change (NAPCC);

(b) if so, the details thereof;

(c) whether the NAPCC is not being implemented in letter and spirit due to conflict of interest between the Union and the State Governments; and

(d) if so, the details thereof and the reaction of the Government thereto?

## Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) Mr. Gaurav Kumar Bansal has submitted an application before the National Green Tribunal, Delhi. Union of India as one of the respondents has submitted an affidavit to the National Green Tribunal, New Delhi.

(c) & (d) National Missions under the National Action Plan on Climate Change (NAPCC) are under various stages of implementation by Nodal Ministries/ Departments of the Government of India. State/UT Governments have also prepared their State Action Plan on Climate Change in line with the objectives of the NAPCC addressing state's specific issues.